

**NATIONAL AND FESTIVAL PAID
HOLIDAYS BILL***

Shri Kodiyam (Quilon—Reserved—Sch. Castes): I beg to move for leave to introduce a Bill to introduce a uniform system of national and festival paid holidays for all industrial workers.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to introduce a uniform system of national and festival paid holidays for all industrial workers."

The motion was adopted.

Shri Kodiyam: I introduce the Bill.

**CODE OF CIVIL PROCEDURE
(AMENDMENT) BILL***

Shri P. R. Patel (Mehsana): I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

Mr. Deputy Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

Shri P. R. Patel: I introduce the Bill.

**INDIAN ARMS (AMENDMENT)
BILL***

Shri P. R. Patel (Mehsana): I beg to move for leave to introduce a Bill further to amend the Indian Arms Act, 1878.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Arms Act, 1878."

The motion was adopted.

Shri P. R. Patel: I introduce the Bill.

**CODE OF CIVIL PROCEDURE
(AMENDMENT) BILL***

श्री ए० ए० द्विवेदी (हमीरपुर) :
उपाध्यक्ष महोदय, मैं सन् १९०८ के व्यवहार
प्रक्रिया संहिता (संशोधन) विधेयक को
प्रस्तुत करने के लिए सदन की आज्ञा के लिये
प्रस्ताव रखता हूँ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil procedure 1908."

The motion was adopted.

श्री ए० ए० द्विवेदी : मैं विधेयक को
प्रस्तुत करता हूँ।

PARLIAMENT LIBRARY BILL*

Shri D. C. Sharma (Gurdaspur): I beg to move for leave to introduce a Bill to provide for building up an up-to-date and comprehensive Library for Parliament.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for building up an up-to-date and comprehensive Library for Parliament."

The motion was adopted.

Shri D. C. Sharma: I introduce the Bill.

**CHILD MARRIAGE RESTRAINT
(AMENDMENT) BILL***

Shri D. C. Sharma (Gurdaspur): I beg to move for leave to introduce a Bill further to amend the Child Marriage Restraint Act, 1929.